

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.398 OF 2022**

IN THE MATTER OF:

Lalman Shah

..... Applicant

-Versus-

State of MP & Ors.

..... Respondent

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Sr. No.	Description	Pg No.
1.	FACTUAL AND ACTION TAKEN REPORT DATED 04.08.2022 BY JOINT COMMITTEE OF MPPCB & DISTRICT MAGISTRATE SINGRAULI IN COMPLIANCE OF ORDER DATED 07.07.2022 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.	1-90

FILED BY



RAGHAV SHARMA

Advocate for Madhya Pradesh Pollution Control Board
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Ph. No.: (+91)-8527066461;
Email:raghav@srcolegal.in

REPORT OF THE JOINT COMMITTEE
IN COMPLIANCE WITH THE HON'BLE
NATIONAL GREEN TRIBUNAL ORDER
DATED 07-07-2022

IN O.A. 398/ 2022 (LALMAN SHAH Vs
STATE OF MP & ORS.)

REPORT OF THE JOINT COMMITTEE CONSTITUTED BY HON.NGT
VIDEOORDER DATED 07-07-2022 IN OA 398/2022 (LALMAN
SHAH VS. STATE OF MP AND ORS.)

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**REPORT OF THE JOINT COMMITTEE CONSTITUTED BY
HON.NGT VIDE ORDER DATED 07-07-2022 IN OA 398/2022
(LALMAN SHAH VS. STATE OF MP AND ORS.)**

1.0 Background:

- 1- Shri Baliram Sahu of Village – Sasan had sent present letter by e- mail Dated- 29/03/2022 to the Hon'ble registered general of the NGT, which has been treated and registered as original application, claiming themselves to be victims of environmental pollution caused by Sasan Power Plant (Reliance Sasan Ultra Mega power project). The applicants have averred that the project proponent has not taken any steps for improvement of environment and providing medical and education facilities to the local residents. The applicants are dependent on agriculture. Due to pollution caused by fly ash generated by power plant their crops are destroyed and they are suffering from serious diseases. There is no employment for them in the above said power plant. The applicants have prayed that either their land be also acquired so that they could shift to some other area or they may be provided Compensation, medical facilities etc. and appropriate steps be taken for remedying the environmental degradation making area conducive for living.
2. Hon'ble NGT admitted the complaint of Shri Baliram Sahu as a original application no. 398/2022 and vide its ordered dated 07/07/2022 was pleased to order that

“It would be appropriate to have a factual and action taken report from a Joint Committee comprising of State PCB and District Magistrate, Singrauli, State PCB will be the Nodal agency for coordination and compliance.”

1.3 In compliance of the order of Hon. NGT, a committee comprising of the following officers visited the site on dated 04-08-2022:

S.No.	Name of the Officer	Designation	Department
1.	Shri Rishi Powar	Sub Division Officer and Magistrate, Dist.Singrauli, (M.P.)	District Administration, Dist. Singrauli (M.P.)
2.	Dr. Lavkush Singh	Astt. Director Agriculture, Dist. Singrauli, (M.P.)	Kishan Welfare and Agriculture Development, Singrauli (M.P.)
3.	Dr. Abhay Ranjan Singh	Block Medical Officer Khutaar, Dist. Singrauli (M.P.)	Medical & Health Department, Dist. Singrauli (M.P.)
4.	Mukesh Shrivastav	Regional Officer M.P. Pollution Control Board, Singrauli (M.P.)	M.P. Pollution Control Board, Singrauli (M.P.)
5.	Shri Arvind Sawle	Sub Engineer M.P. Pollution Control Board, Singrauli (M.P.)	M.P. Pollution Control Board, Singrauli (M.P.)

1.4. Shri Lalman Shah S/o Shri Tilak Shah, Maankunvar W/o Lalman Shah, Baliram Prasad Shah S/o Lalman Shah, Smt. Raina Shah W/o Baliram Prasad Shah and Saurya Kumar Shah S/o Baliram Prasad Shah, Tahsildaar, Revenue Inspector, Patwari and other officer from concerning department were also present at the site visit.

1.5. The petitioner and others were also asked for going medical checkup and for clinical investigation by the medical officers but they have indicated unwillingness for medical checkup. Report of the medical officer is enclosed.

1.6. Petitioner crops were seen by the team and agriculture specialist Report of the agriculture officer is enclosed.

1.7 M/s Sasan Power Plant (Reliance Sasan Power Limited) have established following air pollution control arrangements:-

Fixed type water sprinklers to suppress the dust emission, Conveyor galleries and transfer points are covered, Dust extraction systems in transfer points is installed, Dust suppression system in conveyor belt, Plantation along the boundary wall.

1.8 Air pollution monitoring is frequently carried out by regional laboratory, MPPCB. Report is enclosed. Annexure- 5

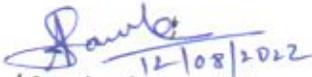
Report is being submitted for the kind perusal of Hon'ble NGT in compliance of its order dated 07.07.2022. Photographs as taken during the visit are also enclosed.



(Dr. Lavkush Singh)
Assistant Director Agriculture
Dist. Singrauli (M.P.)



(Dr. Abhay Ranjan Singh)
Block Medical Officer, Khutaar
Dist. Singrauli (M.P.)



(Arvind Sawle)
Sub Engineer, MPPCB
Singrauli (M.P.)



(Mukesh Shrivastav)
R.O. MPPCB
Singrauli (M.P.)



(Rishi Pawan)
SDO & SDM
Singrauli (M.P.)



Joint Committee Inspection at Complainer House





Pics of Crops of Complainer at Village -Sasan







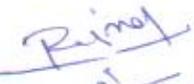
Pollution Control System in Relaince Sasan Power Plant at Village – Sasan

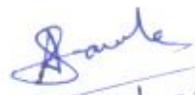


Plantation in Relaince Sasan Power Plant at Village – Sasan

स्थल प्रदाननामा

आज दिनांक 04/08/2022 को ग्राम-शासन में आवेदन
बलिराम शाह वगैरह निवासी ग्राम-शासन द्वारा दफ्तर
प्रकरण प्र.क्र. 398/2022 के अनुपालन में जिला दण्डाधिकारी
सिंगरौली द्वारा गठित दल के सदस्यों के भ्रमण के दौरान
मौके से उपरोक्त आवेदकगण एवं अन्य ग्राम के समक्ष
जांच किया गया। मौके से पाया गया कि आवेदकगण
ग्राम-शासन के मूल-निवासी हैं। भूकान बना कर सपरिवार
निवासरत हैं। आवेदक के रिहायसी भूकान से दक्षिण तय
300-400 मीटर लगभग दुरी पर हिलांरस पावर कम्पनी स्थित
है। जिसके द्वारा कोयले के उपयोग से समस्या बढाई
गई। तथा बिजा, खाद, रोजगार सम्बन्धी दिक्कों के
सम्बन्ध में आवेदकगणों के द्वारा अपना-अपना कथन
दिया गया। उपरिष्ठित लोगों के हस्तक्षर लिये गये।


बलिराम शाह

रैना शाह


04/08/2022

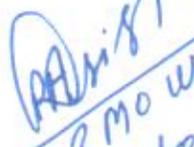
 04/8/2022
Dr. Lankesh Singh
MDA


R. Mah
04/8/22


4/8/22



मालिका न


BMO waidhan
4/8/22

ANNEXURE 2A**SITE PANCHNAMA**

Today on 04/08/2022, in compliance of the case no. 398/2022 filed by the applicant Baliram Shah, resident of village-Shasan, during the visit of the members of the team constituted by the District Magistrate Singrauli in village Shasan, investigation was done in front of the above mentioned applicants and other villagers on the spot. It was found from the spot that the applicants are the residents of the village Shasan. They reside there with family by building a house. Reliance Power Company is situated at a distance of 300-400 meters from the applicant's residential house. From which the problem was pointed out about the use of coal and statement were given by the applicants in relation to problems related to education, health, employment etc. Signatures of the people present were taken.

SD Baliram Prasad Shah

SD/04.05.2022

Thumb Impression

True Typed Copy

जांच प्रतिवेदन

रिलायन्स पावर लि0 शासन की प्राप्त शिकायत के तहत दिनांक 04 अगस्त 2022 को जांच की गई है जिसमें शिकायतकर्ता बलिराम प्रसाद शाह/ लालमन शाह, रत्ना शाह/ बलिराम प्रसाद शाह, मानकुवर शाह/ लालमन, शौर्य कुमार शाह/ बलिराम प्रसाद शाह एवं लालमन शाह / स्व0 तिलक शाह को आंख जांच हेतु जिला अस्पताल बैडन में जांच कराने हेतु ले जाने को बोलने पर शिकायतकर्ता दिनांक 04 अगस्त 2022 को जांच कराने नहीं गये । दिनांक 05 अगस्त 2022 को शिकायत कर्ता रत्ना शाह/ बलिराम प्रसाद शाह ओपीडी क्रमांक 0047622 एवं बलिराम प्रसाद शाह/ लालमन शाह ओपीडी क्रमांक 0047621 की जांच जिला अस्पताल में कराई गई है, जांच उपरांत कुछ नहीं पाया गया जिसकी पुष्टी चिकित्सा दल द्वारा उनके निवास पे और जिला अस्पताल की रिपोर्ट के बाद किया गया है, जिसमें सामान्य जांचे की गई , जिसकी शिकायत शिकायतकर्ता द्वारा की गई थी। सब कुछ सामान्य था ऐसा जिला चिकित्सालय के चिकित्सक डॉ विजय प्रताप सिंह बैस द्वारा ओपीडी पर्ची में सत्यापित किया गया है। समस्त सामान्य जांचे निवास व आंख जांच की तकलीफ के लिये उन्हें जिला अस्पताल भेजा गया था एवं शेष बचे हुए दो व्यक्ति शैलकुमार शाह एवं लालमन शाह शिकायतकर्ता द्वारा बार-बार गाडी भेजने पर उनके द्वारा कोई प्रतिक्रिया नहीं दी गई , जिसके परिणाम स्वरुप जांच कराया जाना संभव नहीं हो पा रहा है।

जांच प्रतिवेदन आवश्यक कार्यवाही हेतु सादर सम्प्रेषित।

संलग्न:- ओपीडी पर्ची


खण्ड चिकित्सा अधिकारी सा अखिल
विकासखण्ड चिकित्सा स्वास्थ्य केन्द्र
जिला सिंगरौली (म0प्र0) सिंगरौली (म0प्र0)

ANNEXURE 3A**INVESTIGATION REPORT**

Under the complaint received by the Reliance Power Ltd. , Shasan, investigation has been done on 04 August 2022, in which On asking to take the complainants Baliram Prasad Shah / Lalman Shah, Ratna Shah / Valiram Prasad Shah, Mankuwar Shah / Lalman Shaurya Kumar Shah / Valiram Prasad Shah and Lalman Shah / Late Tilak Shah to the District Hospital Baidhan for an eye test, the complainant did not go for the test on 04 August 2022. On 05 August 2022, the complainant Ratna Shah / Baliram Prasad Shah OPD number 0047622 and Baliram Prasad Shah / Lalman Shah OPD number 0047621 have been tested in the district hospital, after the test nothing was found which was confirmed by the medical team at their residence and thereafter done in the report of the District Hospital, in which the general tests were done which was complained by the complainant. Everything was normal, which has been verified from the OPD slip of Dr. Vijay Pratap Singh Bains, the doctor of the district hospital. They were sent to the district hospital for all the normal tests, and problem of eye examination and no response was

given by the remaining two complainants, Shail Kumar Shah and Lalman Shah, after repeatedly sending the vehicle, as a result of which it has not been possible to get the investigation done.

Inquiry report sent for necessary action.

Enclosed:- OPD Slip

SD

Zone Medical Board

Vikas Health Center

District Singrauli (M.P)

True Typed Copy



District Hospital Singrauli
जिला चिकित्सालय बेडन, जिला सिंगरौली, मध्य प्रदेश

CONSULTING ROOM NO : 45
CLINIC : Casualty, TOKEN NO : 79

FHR ID : 2201011066175967

ER RECORD

Name : Mrs. RAINA SHAH
Department : Casualty
ER.No : 2022/973/0047622
Date of Registration : 05.08.2022 03:19:35 PM
Unit : Casualty
Age : 25Y
Billing Type : APF
Mobile No :
Address : SASAN, Singrauli, MADHYA PRADESH, INDIA
Occupation : OTHER

Fee : 10.00
Sex : Female
Patient Type : NON-MLC
Brought by : Self
Profession :
Handwritten signature

Clinical History :

A/R fasting

Examination Findings :

*R E - 0.5 - 2.25 13° E/B
L L - 2.5 20° E/B
1.25*

Provisional diagnosis :

Management :

Handwritten management notes in Hindi, including 'endy mei' honi's' and 'gaur, dayongay'.

डॉ. विजय प्रताप सिंह वैरा
MS (Med) 24553(MP)

DISTRICT HOSPITAL SINGRAULI

CONSULTING ROOM NO 46

CLINIC: Casualty TOKEN NO:79

ER RECORD

Name: Mrs. RATNA SHAH

Department: Casualty

ER. No: 2022/073/0047622

Date of Registration: 05.08.2022 03:L19:35 PM

Unit: casualty

Age: 25 y

Filing Type AM

Mobile No:

Addres: SASAN, Singaruli MADHYA PRADESH,
INDIA

Occupation OTHER

Clinical History

Examination findings

Provisional ____:

Management: O/c Only ____ one to allergy

Givt. Doly Mg

SD

DR. VIJAY PRATAP SINGH BAINS

MBBS MS (GOLD MEDALIST)

REG NO. 24553 (MP)

EYE DISEASE SPECIALIST

DISTRICT HOSPITAL VAIDAN

True Typed Copy



District Hospital Singrauli
जिला चिकित्सालय बैदा जिला सिंगरौली, म.प्र. भारत

CONSULTING ROOM NO : 45
CLINIC : Casualty, TOKEN NO : 78

FHR ID : 22010105965175719

ER RECORD

Name : Mr. BALRAM PRSAD SHAR

Department : Casualty

ER.No : 2022/073/0047621

Date of Registration : 05-08-2022 03:18:56 PM

Unit : Casualty

Age : 32Y

Billing Type : APF.

Mobile No :

Address : SASAN , Singrauli, MADHYA PRADESH, INDIA

Occupation : OTHER

डॉ. विजय प्रताप सिंह बैदा
MBBS MS (गोड मेडिसिस्ट)
Reg No 24552(MP)
नेत्र रोग विशेषज्ञ
जिला अस्पताल बैदा

Fee : 10.00

Sex : Male

SHOJAL MAN SHAR

Patient Type : NON MLC

Brought By : Self

Prepared by: Mr. AJAY CAUTAM

Clinical History :

Handwritten notes: 6/6, 6/6, MAB

Examination Findings :

Provisional diagnosis :

Handwritten: गिल

Management :

Handwritten: Ant seg were only cloudy conjunctiva

डॉ. विजय प्रताप सिंह बैदा
MBBS MS (गोड मेडिसिस्ट)
Reg No 24552(MP)
नेत्र रोग विशेषज्ञ
जिला अस्पताल बैदा

DISTRICT HOSPITAL SINGRAULI

CONSULTING ROOM NO 46

CLINIC: Casualty TOKEN NO:79

ER RECORD

Name: MR. BALIRAM PRASAD SHAH

Department: Casualty

ER. No: 2022/073/0047621

Date of Registration: 05.08.2022 18:18:35 PM

Unit casualty

Age:32 y

Biling Type APL

Mobile No:

Addres: SASAN, Singaruli MADHYA PRADESH,
INDIA

Occupation OTHER

Clinical History

Examination findings

Provisional ____:

Management: O/c Ant. ___ weak, only mudd conj.
retina

SD

DR. VIJAY PRATAP SINGH BAINS

MBBS MS (GOLD MEDALIST)

REG NO. 24553 (MP)

EYE DISEASE SPECIALIST

DISTRICT HOSPITAL VAIDAN

True Typed Copy

**कार्यालय उप संचालक, किसान कल्याण तथा कृषि विकास
जिला-सिंगरौली (म.प्र.)**

क्रमांक/तक.-03/2022-23/

685

सिंगरौली, दिनांक 03/08/2022

प्रति,

कलेक्टर, महोदय,
जिला-सिंगरौली (म0प्र0)

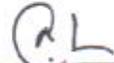
- विषय:-** माननीय राष्ट्रीय हरित अधिकरण, प्रिन्सिपल बेंच में प्रचलित प्रकरण क्रमांक 398/2022 (लालमन शाह विरुद्ध म0प्र0 शासन) में दिनांक 07/07/2022 को पारित आदेश के अनुपालन एक्शन टेकन रिपोर्ट प्रस्तुत किए जाने के संबंध में।
- संदर्भ:-** कार्यालय कलेक्टर एवं जिला दण्डाधिकारी जिला सिंगरौली के पत्र क्रमांक/761/आर.डी.एम./क्षे.का./प्रनिबो/सिंगरौली/2022, सिंगरौली, दिनांक 26.07.2022।

—000—

विषयांतर्गत निवेदन है कि संदर्भित पत्र में मेसर्स रिलायंस शासन पावर प्लांट (कोल यार्ड) शासन तहसील सिंगरौली, जो ग्राम शासन में स्थापित है, में आवेदक श्री लालमन शाह बैगरह, ग्राम शासन के निवासी है, जिनकी भूमि पर वर्णित प्रदूषण व कोल यार्ड की वजह से फसलें नष्ट हो जाती है, के संबंध में प्रतिवेदन चाहा गया है।

अनुरोध है कि प्रदूषण एवं कोल यार्ड के कारण फसलें नष्ट होने, खराब होने संबंधी विभाग के पास कोई मानक उपलब्ध नहीं है।

जानकारी सादर सूचनार्थ प्रस्तुत है।


 उप संचालक
 किसान कल्याण तथा कृषि विकास
 जिला-सिंगरौली (म.प्र.)

ANNEXURE 4A

OFFICE OF THE DEPUTY DIRECTOR, FARMERS
WELFARE AND AGRICULTURE DEVELOPMENT
DISTRICT - SINGRAULI (M.P.)

Number / TAK-03/2022-23/

Singrauli, dated 03/08/2022

To,

The Collector,

District- Singrauli (M.P.)

Sub: Regarding submission of action taken report in compliance with the order passed on 07/07/2022 in the case number 398 / 2022 (Lalman Shah Vs State of MP) pending before the Hon'ble National Green Tribunal, Principal Bench.

Ref: Letter no. / 761 / R.D.M. / S.C.A. / PCB / Singrauli / 2022, Singrauli, dated 26.07.2022 of Office of the Collector and District Magistrate, District Singrauli

In furtherance of the above stated Subject, it is stated that vide the letter in reference, A report has been sought by the applicants Shri Lalman Shah & others, resident of Village Shasan, the crops on whose land get destroyed due to pollution and Coal Yard of M/s Reliance Sasan Power Plant (Coal Yard), Sasan, Tehsil Singrauli, which is established in Village Sasan.

It is requested that there is no standard available with the department regarding destruction, damage to crops due to pollution and coal yard.

This is for your kind information please.

SD

Deputy Director

Farmers Welfare and Agriculture Development

(District- Singrauli (M.P.))

True Typed Copy



M.P. POLLUTION CONTROL BOARD

Bhakuar Naugarh, Distt. Singrauli (M.P.)

(Contact No.-9752497772, Email:- rlmppcb.sgrl@gmail.com)

AIR MONITORING REPORT

Report No.:

Name of Industry : M/s Sasan ultra mega power project (Reliance)
 Location : Village Siddhikhurd, Distt- Singrauli (M.P.)
 Date of Sampling : 31/03/2022
 Date of Analysis : 01/04/2022
 Sample Collected by : R.D. Pandey (Lab ASS.)
 Sample Analyzed by : R.D. Pandey
 Reference of Monitoring: CM Helpline

Sampling Point : Source Emission

S. No.	Parameters	Unit	Stack-I	Stack-II	Stack-III	Stack-IV
01.	Particular Matter (PM)	mg/NM ³				
02.	Sulphur Dioxide (SO ₂)	mg/NM ³				
03.	Nitrogen Dioxide (Nox)	mg/NM ³				

Sampling Point :

01 - Near CHP Control room

S. No.	Parameters	Unit	I	II	III	IV
01.	Respirable Particular Matter (PM10)	µg/M ³	89.67	-	-	-
02.	PM 2.5	µg/M ³	-	-	-	-
03.	Sulphur Dioxide (SO ₂)	µg/M ³	-	-	-	-
04.	Nitrogen Dioxide (Nox)	µg/M ³	-	-	-	-

Remark:

01-Wind Direction was W.
 02-Weather was Clear.

Analyzed By:

R.D. Pandey

Chief Chemist/Lab Incharge

REGIONAL LABORATORY
M.P. POLLUTION CONTROL BOARD
BHAKUAR NAUGARH, DISTT. SINGRAULI (M.P.)
(CONTACT NO.-9752497772,
EMAIL: RIMPPCB.SGRL@GMAIL.COM)
AIR MONITORING REPORT

Report No

Name of industry:	M/s Sasan ultra mega power project (Reliance)
Location:	Village Siddhikhurd, Distt Singrauli (M.P.)
Date of Sampling:	31/03/2022
Date of Analysis:	01/04/2022
Sample Collected by:	R.D. Pandey (Lab ASS.)
Sample Analyzed by	R.D. Pandey
Reference of Monitoring:	CM Helpline

Sampling point: Source Emission

Sl. No	Parameter	Unit	Stack-I	Stack-II	Stack-III	Stack-IV
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1	Respirable Particular matter (PM10)	ug/ M ³	89.67	-	-	-
2	PM 2.5	ug/ M ³	-	-	-	-
3	Sulphur Dioxide (SO ₂)	ug/ M ³	-	-	-	-
4	Nitrogen Dioxide (NO ₂)	ug/ M ³	-	-	-	-

Remarks:

01- Wind direction was W

02- Weather was clear.

Analyzed By :SD

Chief Chemist/Lab In-charge

True Typed Copy



REGIONAL LABORATORY
M.P. POLLUTION CONTROL BOARD

Bhakuar Naugarh, Distt. Singrauli (M.P.)
(Contact No.-9752497772, Email:- rlmppcb.sgrl@gmail.com)

AIR MONITORING REPORT

Report No. :

Name of Industry : Village Sasan
Location : Village Sasan, Distt- Singrauli (M.P.)
Date of Sampling : 31/03/2022
Date of Analysis : 01/04/2022
Sample Collected by : R.D. Pandey (Lab ASS.)
Sample Analyzed by : R.D. Pandey
Reference of Monitoring: CM Helpline

Sampling Point : Source Emission

S. No.	Parameters	Unit	Stack-I	Stack-II	Stack-III	Stack-IV
01.	Particular Matter (PM)	mg/NM ³				
02.	Sulphur Dioxide (SO ₂)	mg/NM ³				
03.	Nitrogen Dioxide (Nox)	mg/NM ³				

Sampling Point :
01—Near Munnihal Shah house.

S. No.	Parameters	Unit	I	II	III	IV
01	Respirable Particular Matter (PM10)	µg/M ³	83.34	-	-	-
02	PM 2.5	µg/M ³	-	-	-	-
03.	Sulphur Dioxide (SO ₂)	µg/M ³	-	-	-	-
04.	Nitrogen Dioxide (Nox)	µg/M ³	-	-	-	-

Remark:
01-Wind Direction was W.
02-Weather was Clear.

Analyzed By:

R.D. Pandey

Chief Chemist/Lab Incharge

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REGIONAL LABORATORY
M.P. POLLUTION CONTROL BOARD
BHAKUAR NAUGARH, DISTT. SINGRAULI (M.P.)
(CONTACT NO.-9752497772,
EMAIL: RIMPPCB.SGRL@GMAIL.COM)
AIR MONITORING REPORT

Report No

Name of industry:	Village Sasan
Location:	Village Sasan, Distt Singrauli (M.P.)
Date of Sampling:	31/03/2022
Date of Analysis:	01/04/2022
Sample Collected by:	R.D. Pandey (Lab ASS.)
Sample Analyzed by	R.D. Pandey
Reference of Monitoring:	CM Helpline

Sampling point: Source Emission

Sl.	Parameter	Unit	Stack-	Stack-	Stack-	Stack-
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No			I	II	III	IV
1	Particular matter (PM)	Mg/ NM ³				
2	Sulphur Dioxide (SO ₂)	Mg/ NM ³				
3	Nitrogen Dioxide (NO ₂)	Mg/ NM ³				

Remarks:

01- Near Munnilal Shah House

Sl. No	Parameter	Unit	Stack-I	Stack-II	Stack-III	Stack-IV
1	Respirable Particular matter (PM10)	ug/ M ³	83.34	-	-	-
2	PM 2.5	ug/ M ³	-	-	-	-

3	Sulphur Dioxide (SO ₂)	ug/ M ³	-	-	-	-
4	Nitrogen Dioxide (NO ₂)	ug/ M ³	-	-	-	-

Remarks:

- 01- Wind direction was W
- 02- Weather was clear.

Analyzed By: SD

Chief Chemist/Lab In-charge

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